

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2925  
ANSWERED ON:14.03.2011  
FOREIGN ASSISTANCE TO DRDO  
Choudhary Shri Nikhil Kumar

**Will the Minister of DEFENCE be pleased to state:**

- (a) the countries from which Defence Research and Development Organisation (DRDO) is taking assistance including the nature thereof;
- (b) whether the United States of America (USA) is providing assistance to DRDO in research activities;
- (c) if so, whether the USA has refused to provide dual use technology needed by DRDO; and
- (d) whether the export of some sensitive technology is still not permissible under American policies and if so, the reasons therefor?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) The major foreign partners of Defence Research and Development Organisation (DRDO) are Russia, Israel, Germany, France, USA, Belarus, Brazil and Singapore with whom DRDO is having R&D cooperation including joint development of weapon systems and platforms.
- (b) The defence research laboratories of US Department of Defence and DRDO are having a few ongoing research programmes in the areas of life science, material science, naval science, power and energy, cognitive science and human performance enhancement, war fighter protection, etc.
- (c) Yes, Madam. As per existing US Law, all dual use items exported out of the country require an export license from the US Department of Commerce/State Department depending on the item's classification.
- (d) The export of technology from US requires export clearance from USG, which can allow or disallow as permissible under the US Law. Each request is reviewed on the case to case basis.